

for 4.9 per cent of the total railway investment, the percentage in the Fifth Plan is about 4.7 per cent.

(b) The allocation of funds for Railway Electrification in the Fifth Plan has been made by the Planning Commission keeping in view all relevant factors including the energy crisis.

Production of Crude Oil by O. & N.G.C. in Assam

*736. SHRI NIHAR LASKAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Oil and Natural Gas Commission propose to raise its production of crude oil from Assam in the Eastern region by the end of the current financial year;

(b) if so, to what extent production of oil is likely to be increased;

(c) whether any decision has been taken in regard to the supply of gas by the Oil and Natural Gas Commission to the Assam State Electricity Board during the current year; and

(d) if not, when the decision is likely to be reached?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) ONGC plans to produce about 1.42 million tonnes of crude oil from its Assam fields during the year 1977-78 as against 1.16 million tonnes produced during 1976-77.

(c) Yes, Sir. The supply of gas would start towards the end of 1978 when the Assam State Electricity Board's new Power Plant is likely to be set up.

(d) Does not arise.

Memorandum regarding use of Public Sector Undertakings Vehicles by Congress Leaders for Election

*737. DR. LAXMINARAYAN PANDEYA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a memorandum addressed to the Home Minister on 14th June, 1977 has been received indicating that vehicles of Fertilizer Corporation of India Ltd. (Nangal Unit) Naya Nangal, were allowed to be used for electioneering purposes both during the last Lok Sabha elections and Assembly elections by showing the journeys as official; and

(b) if so, what action has been taken thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The Ministry of Home Affairs are not aware of the memorandum said to have been sent to the Home Minister on 14th June, 1977.

(b) Does not arise.

Wastage of Gas while extracting Crude Oil

*738. SHRI G. M. BANATWALLA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that while there is shortage of gas in the country, a large quantity of gas is allowed to be burnt during the course of extraction of crude oil in Kubla region and Bombay High; and

(b) the steps being taken for full and proper utilisation of the gas produced and to check its wastage?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir. However, the reference to 'Kubla' region in the Question is not understood.

(b) Steps have been taken for transportation of gas from Bombay High via North Bassein to Uran where a shore terminal would be established. This pipeline is expected to be laid by the end of May, 1978. This would ensure appropriate utilisation of the gas.

माल का धोखे से गलत स्थान पर दिया जाना

* 739. श्री हरगोबिन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे में बुक किया जाने वाला माल बहुत से मामलों में धोखे से उचित स्थान पर न भेज कर अन्य स्थान पर भेज दिया जाता है ; और

(ख) यदि हां, तो गत तीन वर्षों में इस बारे में कितने लोग पकड़े गये हैं और उनके विरुद्ध क्या कार्यवाही की जा रही है ?

रेलमंत्री (प्रो० मधुबंडवते): (क) और (ख). गत तीन वर्षों के दौरान ऐसे मामलों की संख्या जिनमें माल धोखे से अन्य स्थानों पर भेजा गया है, इस प्रकार है :—

वर्ष	मामलों की संख्या
1974-75	22
1975-76	36
1976-77	10
जोड़	68

इस तथ्य को ध्यान में रखते हुए कि भारतीय रेलों पर माल डिब्बों का दैनिक औसत लदान 1974-75 में 26,667, 1975-76 में 29,378 और 1976-77 में 31,421 था। इन मामलों को असामान्य नहीं माना जा सकता।

इसी अवधि के दौरान 43 रेल कर्मचारी और 60 बाहरी लोग शामिल पाये गये। किये गये अपराधों की गम्भीरता के आधार पर शामिल पाये गये रेल कर्मचारियों के विरुद्ध क्षेत्रीय रेलों द्वारा कार्रवाई की गयी है। जहाँ तक बाहरी व्यक्तियों का सम्बन्ध है, आवश्यक कार्रवाई पुलिस विभाग द्वारा की गयी है।

Loan given to Sri Lanka for setting up Urea Fertilizer Factory

*740. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether our Government have given loan to Sri Lanka to set up Urea Fertilizer Plant; and

(b) if so, how much?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Yes, Sir. An agreement was entered into by the Government of India with the Government of Sri Lanka in November, 1975 providing for a loan of Rs. 10 crores to that Government to assist in financing part of the foreign exchange cost of establishing an urea plant in Sri Lanka. The loan can be utilised only for supplies and services from Indian firms.